

OA 571/92

30-7-98

No sitting of D.B. cases
adj. to 23-9-98.

[Signature]

23-9-98

No sitting of D.B. adj. to
00-12-98.

8.12.98

No sitting of D.B.

adj. to 03.3.99, (3.3.99)

[Signature]

3/3/99

Hon. Mr. D.C. Luma, J.M.
Hon. Mr. A.K. Misra, A.M.

None for the applicant. Sh. Ak.
Chaluvadi for respondents.

The applicant has vide MP
UGP-A/98, prayed for withdrawal
of the case. MP is allowed. OA
stands withdrawn and dismissed
as such.

[Signature]
Am.

[Signature]
J.M.

MP 648+198 is
pending for disposal
26/11/99

copy prepared on
04/03/99
outtag

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